

(Shri Arjun Sethi)

Therefore, I urge upon the Government to see that the punctuality and security in trains are restored in the best interest of the Railway users.

(v) *Shortage of food in Kerala and need for allotment of more rice.*

SHRI K. KUNHAMBU (Cannanore) : Kerala is facing food shortage as a result of the reduction in the Central allotment of rice. Total monthly requirement of rice for distribution through the public distribution system is 2 lakh tonnes. The Central Government was supplying for less than this. The maximum quantity supplied at any time was only 135000 tonnes. Since December 1981, the total allotment was only 90,000 tonnes as against the requirement of 2 lakh tonnes. Due to persistent demand, the Central Government raised the allotment to 1.10 lakh tonnes in 1983. Even that quantity is not readily supplied. This has created the shortage.

Kerala went through a severe drought this year which has destroyed the paddy crops in large parts of the State. Even at the normal times, Kerala is deficit in food. The extensive damage of food crops will worsen the food situation and seriously affect the distribution system.

Therefore, I would request the Central Government to allot two lakh tonnes of rice to Kerala so that it can keep the public distribution system going.

(vi) *Funds for Kumaon Garhwal and Rohilkhand Universities for their Permanent recognition by U.G.C.*

SHRI HARISH KUMAR GANGWAR (Pilibhit) : Sir, the students in the hill region and Rohilkhand Division of U.P. are agitated over the failure of the Government to provide necessary funds to the Kumaon, Garhwal and Rohilkhand Universities so that they may secure permanent recognition from the University Grants Commission. They are also sore about the lack of employment opportunities, because of the malfunctioning of the University through various development projects and industrial units are coming up in the area.

The Universities of Garhwal and Kumaon have received only provisional recognition from the U.G.C. The University of Rohilkhand has not been accorded even provisional recognition.

It is estimated that about Rs. 3 crores will be needed to meet the conditions of the U.G.C. for permanent recognition. The UP Government being short of funds, is unable to provide much financial help.

The students of Kumaon University are more agitated than others because no steps have been taken for the reconstruction of their Nainital Campus which was destroyed in the fire.

I urge upon the Central Government to provide necessary funds for permanent recognition of these Universities from the UGC and to carry out other developmental activities in public interest.

(vii) *Delay in Passing the land (Acquisition (Amendment) Bill.*

श्री दिगम्बर सिंह (मथुरा) : 17.7.80 को कृषि मंत्री ने लोक सभा में बजट पर बोलते हुए घोषणा की कि लैंड ऐक्वीजीशन ऐक्ट, 1894 में संशोधन होगा। प्रधान मंत्री ने 16 फरवरी, 1981 को किसान रैली में घोषण की कि किसानों को जब उनकी भूमि ली जाएगी तब के समय का मुआवजा दिया जाएगा और कानून में संशोधन होगा।

30 अप्रैल, 1982 को लैंड ऐक्वीजीशन ऐक्ट संशोधन बिल 1982 लोक सभा में प्रस्तुत हुआ। उसमें कमी थी। 18 फरवरी, 1983 को सूचना मिली कि संशोधन 1982 वापस होगा और लैंड ऐक्वीजीशन संशोधन का पूर्ण बिल 1983 बजट सेशन में पेश होगा। ऐसा नहीं हुआ। ग्रामीण विकास राज्य मंत्री चाहते हैं कि बिल शीघ्र पेश हो और पास हो, किन्तु संसदीय कार्य मंत्री और कैबिनेट की स्वीकृति के बिना ऐसा नहीं कर सकते।